

ITEM NO.102

COURT NO.2

SECTION IIB

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 569/2014

PREM SINGH

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(office report)

Date : 28/05/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE UDAY UMESH LALIT  
(Vacation Bench)

For Appellant(s)

Dr. J. P. Dhanda,Adv.

For Respondent(s)

Mr. Pijush Hans,Adv.  
Mr. Rajeev Kumar Singh,Adv.  
Mr. Vishwa Pal Singh,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

After hearing learned counsel for the parties, the Court  
reserved its orders in this matter.

(SUMAN WADHWA)  
AR-cum-PS

(SUMAN JAIN)  
COURT MASTER